## Pepealed by Act 36 of 1957. THE INLAND STEAM-VESSELS (AMENDMENT) ACT, 1950 No. XXXVIII of 1950



An Act further to amend the Inland Steam-vessels Act, 1917.
[24th April, 1950]

R it enacted by Parliament as follows:—

- 1. Short title.—This Act may be called the Inland Steam-vessels (Amendment) Act, 1950.
- 2. Amendment of section 70, Act I of 1917.—In section 70 of the Inland Steam wessels Act, 1917,—
  - (i) for the words "State Government", the words "Central Government" shall be substituted; and
    - (ii) the proviso shall be omitted.